

National Company Law Tribunal

Allahabad Bench

CP NO. 83/241-244/ALD/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

NAME OF THE COMPANY: Saasithak Vanijya India Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 241/244 of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	ANIL KUMAR	PCS	Petitioner	Anil K.
2.				

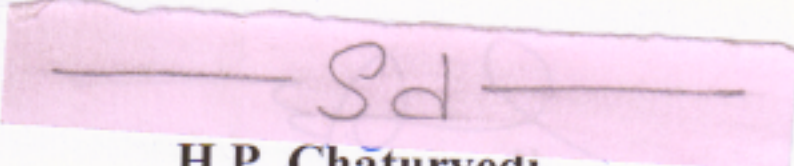
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Shri Anil Kumar, PCS for the petitioner. The petitioner, PCS seeks one more opportunity for reporting settlement, as parties are making effort for arrangement of necessary fund.

In view of this, the present matter to be listed on 30<sup>th</sup> January, 2018.

Date: 18/12/2017

Typed by  
Jyoti  
(Stenographer)

  
H.P. Chaturvedi,  
Member(Judicial)